



Government of Jammu and Kashmir  
Civil Secretariat, Home Department  
Jammu/Srinagar.

NOTIFICATION.

Srinagar, the ~~1<sup>st</sup>~~ <sup>3<sup>rd</sup></sup> June, 2016

SRO 179 .- Whereas, on 4<sup>th</sup> October, 2009, Inspector Rajesh Kumar Gorkha of Police Component Srinagar lodged a written report in Police Station, Sadder, Srinagar to the effect that one active worker of banned LeT outfit, namely, Mushtaq Ahmad Lone S/o Mohammad Yousuf R/o Wagad Budgam, at present, Hyderpora, Srinagar with the help of his associates, namely, Furqan (Pak Terrorist) and one local terrorist namely, Munwar Dar S/o Asnoor Kulgam, in POK from the last 18 years, are importing some grain items like Monge Dal etc, through various tracks from across the border. The material imported is being delivered to the various parts of the state of J&K through one firm under the name and style "Suraj Traders" located at Purkhoo, Jammu. The amount realized from the sale of these grains is being distributed among the workers/terrorists of the LeT Outfit to spread terrorist activities and wage war against the integrity and sovereignty of India; and

Whereas, in this connection, Case FIR No. 254/2009 under sections 120, 120-B, 121-A, RPC and sections 11, 18, 20, 40 of the Unlawful Activities (Prevention) Act, 1967 was registered in Police Station, Sadder and investigation initiated. During the course of investigation, on a specific tip, one active worker, namely, Mushtaq Ahmad Lone S/o Mohammad Yousuf Lone R/o Wagad Budgam who was going to coordinate with the other active associates for distribution of money among the cadres of LeT Outfit, was arrested on 7<sup>th</sup> October, 2009 from Hyderpora Chowk. Upon his questioning and disclosure, one Chinese hand grenade, passport, Identity Card issued by Election Commission of India, besides Indian currency of Rs. 2, 50, 000/- were recovered; and

Whereas, upon the disclosure made by the accused Mustaq Ahmad Lone, and to effect the arrest of other accused, a team of police officers/officials was established. Two more accused persons, namely, Vipin Kumar Sharma S/o Jaddesh Chandra R/o Kukum Singh, Road Amritsar and Suraj Prakash Badiyal S/o Ram Rattan Badiyal R/o Purkhoo, Jammu were arrested and from their possession, cash of Rs. 6.00 lakh was seized. During the course of further investigation, an amount of Rs. 5.35 lakh was recovered from one Sanjeev Kumar Tandon S/o Mohinder Kumar Tandon R/o 79-A Lawrence Road

